

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**19. IA 2512/2023 IA 2823/2023 IA 1408/2024 In C.P. (IB)/2043(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

**NAME OF THE PARTIES: - IA 2512/2023 Mr Amit C Poddar**  
**Liquidator of Autocop India Pvt Ltd**

**V/s**

**Umesh Pralhad Deshpande**  
**IA 2823/2023 Mr. Amit C. Poddar**  
**Liquidator of Autocop India Pvt. Ltd**

**V/s**

**Umesh Pralhad Deshpande**  
**IA 1408/2024 Mr Amit C Poddar**  
**Liquidator of Autocop (India) Pvt. Ltd**

**IN THE MATTER OF**  
**Goldsun Auto Pvt Ltd**

**V/s**

**Auto Cop India Pvt Ltd**

**Section: 60(5) Sec 66(1) Sec 42 U/s 9 of Insolvency and Bankruptcy Code,  
2016**

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**ORDER**

**IA.No.2512/2023, IA.No.2823/2023, IA.No.1408/2024**: - Adv. Narpat Singh appeared for the Applicant. Adv. Ashish Pyasi a/w Adv. Jinal Sethia a/w Adv. Anjali Shahi a/w adv. Aditya Krishnan appeared for the Respondent No. 1 & 2. Adv. Avinash R Khanolkar a/w Adv. Khushbu Bhanushali appeared for Respondent No.3. Adv. Swapnil S Mhatre appeared for Respondent No. 4 & 5 in IA.No.2512/2023. List this matter on **16.07.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**